

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 620
IB-968/PB/2019

IN THE MATTER OF:

M/s. Oyster Steel and Iron Pvt. Ltd.

...PETITIONER

Vs.

M/s. Royal Kitchen Appliances Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 19.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Ms. Sudha Sachdev, Advocatein
CA 322/2020

For the RP :Mr. Sabhay Choudhary, Adv.

For Suspended Board of Director :Mr. Anil Panwar, Advocate IN I.A.
No. 2410/2022

For the Respondent/Corporate Debtor :

ORDER

Due to paucity of time, matter is adjourned to **12.07.2023**.

Sd/-
(COURT OFFICER)